GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 766 ANSWERED ON 06th February, 2020

RESETTLEMENT POLICY FRAMEWORK

766. SHRI A. GANESHAMURTHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has finalized a draft on resettlement policy framework including tribal development plan to help tribal people who are displaced by green national highways corridor projects;
- (b) if so, the details and the objectives thereof;
- (c) the time by which the draft policy is likely to be ready and implemented; and
- (d) the total number of tribes likely to be benefited as a result of the proposed policy?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Ministry of Road Transport and Highways has envisaged a project namely, 'Green National Highways Corridor Project (GNHCP)' for up-gradation/development of 781.38 km length of National Highways in four states of the country viz. Himachal Pradesh, Rajasthan, Uttar Pradesh and Andhra Pradesh. The draft Resettlement Policy Framework (RPF) including Tribal Development Plan will be applicable for the selected stretches proposed under GNHCP only. Out of these four states, tribal people are affected only in the State of Andhra Pradesh.
- (b) The objective of this policy is to design and implement projects in a way that fosters full respect for all affected people including Indigenous Peoples' dignity, human rights, and cultural uniqueness.
- (c) to (d) The draft policy will be finalized after completion of on-going consultations/surveys carried out as per the provisions of Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013.
